

**Central Administrative Tribunal
Jaipur Bench, JAIPUR**

OA 159/2010

This the 29th day of March, 2010

**Hon'ble Mr. M.L. Chauhan, Member (Judicial)
Hon'ble Mr B.L.Khatri, Member (Administrative)**

Chandra Prakash Sonkiya S/o late Shri Govind Narayan Sonkiya, aged about 48 years, R/o 506, Vivekanad Nagar, Kota presently working as Chief Welfare Inspector, Kota

..... Applicant

(By Advocate:Ms.Kavita Bhati proxy for Sh.Manu Bhargava)

- Versus -

1. Union of India, through its Secretary to the Govt. of India, Ministry of Railways, Rail Bhawan, New Delhi.
2. The Chairman Railway Board, Ministry of Railways, New Delhi.
3. The Member State, Railway Board, Ministry of Railways, New Delhi.
4. The General Manager, Western Central Railway, Jabalpur.
5. The Chief Personnel Officer, Western Central Railway, Jabalpur.

..... Respondents

ORDER (Oral)

Learned proxy counsel for applicant submits that she wants to withdraw this OA at the admission stage with liberty reserved to her to file substantive OA or to make amendment in the earlier OA for the same cause of action.

2. In views of what has been stated above, the applicant is permitted to withdraw this OA in the aforesaid terms.


(B.L. Khatri)
Member (Administrative)


(M.L.Chauhan)
Member (Judicial)

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